

legal group has completed its assigned task and submitted its report to the Chairman, TF-ILR on 17th March 2017.

In addition, a Group for Financial Aspects under TF-ILR was also constituted on 12.09.2017 to consider the financial aspects of ILR projects and to suggest the funding pattern for implementing the same. Three meetings of the Group have been held so far, and the last meeting was held on 08.12.2017.

Allocation of funds under FMP

312. PROF. M. V. RAJEEV GOWDA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) the number of Flood Management Projects (FMP) approved by the Central Water Commission during the last three years, year-wise and State-wise;

(b) the quantum of funds allocated under the FMP for the said period year-wise and State-wise; and

(c) the quantum of funds released under the FMP for the said period, year-wise and State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL):

(a) The State wise details of Flood Management Projects (FMP) approved by Central Water Commission (CWC) since January, 2015 is given in the Statement-I (*See below*).

(b) and (c) The details of funds allocated and released under Flood Management Programme for the last three years since 2015-16 is given in the Statement-II.

Statement-I

Schemes approved by CWC since January, 2015

Sl. No.	State	No. of schemes approved	Estimated Cost (₹ in cr)
1	2	3	4
1.	Assam	7	232.5049
2.	Arunachal Pradesh	5	76.1989
3.	Nagaland	2	20.18195

1	2	3	4
4.	Brahmaputra Board	9	438.275
5.	West Bengal	4	31.188
6.	Karnataka	3	160.65
7.	Kerala	1	255.34
8.	Himachal Pradesh	4	1151.73
9.	Jammu and Kashmir	1	399.29
10.	Punjab	1	210.23
TOTAL		37	2975.58875

Statement-II

State-wise Funds allocated and Released under "Flood Management Programme" since 2015-16

Sl. No.	State	₹ in crore			
		2015-16	2016-17	2017-18	Total
1	2	3	4	5	6
	Budget Allocated	274.001	149.99	150.00	
1.	Arunachal Pradesh	47.39	23.69		71.08
2.	Assam	47.14		40.33	87.47
3.	Bihar	16.67			16.67
4.	Himachal Pradesh	27.00	50.00	54.64	131.64
5.	Jammu and Kashmir	46.58	40.56	54.55	141.69
6.	Mizoram	0.47		0.48	0.95
7.	Nagaland	2.51	23.13		25.64
8.	Sikkim	5.72			5.72

1	2	3	4	5	6
9.	Uttar Pradesh	13.50			13.50
10.	Uttarakhand	57.02			57.02
11.	West Bengal		12.61		12.61
TOTAL		264.00	149.99	150.00	563.99

Status of irrigation projects

313. SHRI D. KUPENDRA REDDY: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether Government has undertaken a number of irrigation projects/schemes, if so, the details thereof and the progress made since inception of these projects/schemes;

(b) whether Government has made any prioritization of these projects/schemes;

(c) if so, the details thereof along with the targets achieved and the reasons for delay, if any, in meeting the targets;

(d) whether Government has made any review of these projects/schemes and if so, the details thereof;

(e) whether Government plans to take up new irrigation projects in the country including Karnataka; and

(f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL):

(a) to (d) Central Government launched the Accelerated Irrigation Benefits Programme (AIBP) in the year 1996-97 to provide Central Assistance to major/medium irrigation projects in the country, with the objective to accelerate implementation of such projects which were beyond resource capability of the States or were in advanced stage of completion. Since its inception, 297 Irrigation/Multi-Purpose Projects have been included for funding under AIBP. Out of this 143 projects have been completed and 5 projects were foreclosed. During 2015-16, Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) was launched and AIBP is now part of PMKSY.